

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

ABSTRACT

SENIOR CIVIL JUDGES – Transfers and Postings of Senior Civil Judges – ORDERS - ISSUED.

ROC.NO.1996/2026-B.SPL.

NOTIFICATION NO.-**304** B.SPL.

DATED: **16**.04.2026

The High Court is pleased to pass the following Transfers and Postings of Senior Civil Judges:

The Senior Civil Judges, mentioned in Column Number 2, are transferred and posted to the stations mentioned in Column Number 3, of the corresponding row. Further, the officers mentioned in Column Number 2, are directed to handover charge of their post and also the post(s) for which they have been holding full additional charge, if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post and also the post(s) for which his/her predecessor is holding full additional charge, if any, from the officers mentioned in Column Number 5.

Sl. No.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/ HER POST TO	TO TAKE CHARGE OF HIS/ HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI K.YUVA RAJA, Senior civil judge-cum- Assistant Sessions Judge, Asifabad.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal. (post kept vacant)	Additional Senior Civil Judge -cum- Assistant Sessions Judge, Mancherial.	Senior Civil Judge - cum- Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally.
Sri K.Yuva Raja, after assumption of the charge of his new post, shall also take charge of the post of Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal from Senior Civil Judge -cum- Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally and will be full additional charge of that post until further orders.				
2.	SMT. V.RAJANI, Secretary, District Legal Services Authority, Wanaparthy.	III Additional Chief Judicial Magistrate, Hyderabad. (Vice Sri A. Kumara Swamy transferred)	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Wanaparthy	II Additional Chief Judicial Magistrate, Hyderabad.

3.	SMT. SHANKER SRI DEVI Principal Senior Civil Judge -cum-Assistant Sessions Judge, Ranga Reddy District at Ibrahimpatnam	Senior Civil Judge-cum-Asst. Sessions Judge, Jangaon. (Vice Smt.E.Sucharitha transferred)	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.	I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Hanumakonda.
4.	SMT. A.RADHIKA (ADEPU) Principal Senior Civil Judge-cum-Principal Assistant Sessions Judge, Rangareddy District at Rajendranagar.	Secretary, District Legal Services Authority, Vikarabad. (post kept vacant)	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar	Senior Civil Judge-cum-Assistant Sessions Judge, Vikarabad.
5.	SMT. E.SUCHARITHA, Senior Civil Judge-cum-Asst. Sessions Judge, Jangaon	Principal Senior Civil Judge-cum-Principal Assistant Sessions Judge, Rajendranagar, Rangareddy District. (Vice Smt. A. Radhika transferred)	I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Hanumakonda.	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar
6.	SMT. P.DEVI MANASA, IV Additional Judge, City Civil Court, Hyderabad	Secretary, District Legal Services Authority, Khammam. (post kept vacant)	V Additional Judge, City Civil Court, Hyderabad	Principal Senior Civil Judge -cum-Assistant Sessions Judge, Khammam.
7.	SRI A.KUMARA SWAMY, III Additional Chief Judicial Magistrate, Hyderabad.	Additional Senior Civil Judge -cum-Additional Assistant Sessions Judge, Siddipet. (post kept vacant)	II Additional Chief Judicial Magistrate, Hyderabad.	Principal Senior Civil Judge -cum-Assistant Sessions Judge, Siddipet.
8.	SRI V.SANKETH MITHRA, XXII Additional Chief Judicial Magistrate, Secunderabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Asifabad. (Vice Sri K.Yuva Raja transferred)	X Additional Chief Judicial Magistrate, Secunderabad.	Additional Senior Civil Judge -cum-Assistant Sessions Judge, Mancherial.

9.	SRI MUDIGONDA RAJU, Administrative Officer, Telangana State Legal Services Authority, Hyderabad.	Senior Civil Judge - cum- Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District. (post kept vacant)	Member Secretary, Telangana State Legal Services Authority, Hyderabad.	Senior Civil Judge – cum - Assistant Sessions Judge, Nagarkurnool.
10.	M.ARJUN, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.	Senior Civil Judge- cum-Assistant Sessions Judge, Miryalaguda, Nalgonda District. (post kept vacant)	Senior Civil Judge - cum- Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Nalgonda.
11.	On relief SMT. P.ARUNA KUMARI, VII Additional Chief Judicial Magistrate, Hyderabad.	Chief Judicial Magistrate, Hyderabad. (Post kept vacant)	SRI M.SAI KUMAR, Senior Civil Judge	I Additional Chief Judicial Magistrate, Hyderabad.
12.	SRI N.SYAMA SUNDAR, Additional Senior Civil Judge -cum-Additional Assistant Sessions Judge, Bhongir.	Senior Civil Judge- cum-Asst. Sessions Judge, Huzurnagar, Suryapet District. (Post kept vacant)	Principal Senior Civil Judge -cum-Assistant Sessions Judge, Bhongir.	Senior Civil Judge - cum- Assistant Sessions Judge, Kodad, Suryapet District.
13.	SRI M.SAI KUMAR, Secretary, District Legal Services Authority, Warangal.	VII Additional Chief Judicial Magistrate, Hyderabad. (Vice Smt. P.Aruna Kumari transferred)	Senior Civil Judge - cum-Assistant Sessions Judge, Warangal.	SMT. P.ARUNA KUMARI, Senior Civil Judge
14.	SRI A.NAGARAJU, Senior Civil Judge-cum- Assistant Sessions Judge, Bhupalapally.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Gadwal. (Post kept vacant)	Senior Civil Judge- cum-Assistant Sessions Judge, Mulugu.	Additional Senior Civil Judge -cum- Additional Asst. Sessions Judge, Gadwal.
Sri A.Nagaraju, after assumption of the charge of his new post, shall also take charge of the post of Secretary, District Legal Services Authority, Gadwal from Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Gadwal and will be full additional charge of that post until further orders.				

The officers mentioned in Column Number 4, will be full additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge or until further orders whichever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court.

Further, the officers who are holding full additional charge of the post(s) if any, are directed to hold the court proceedings at least once in week if the said court is located away from the place where they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

- NOTE: 1. All the officers shall get themselves relieved on or after **20.04.2026** from their present post(s) and join in their new post(s) on or before **25.04.2026** without fail.
2. All the Officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
4. The officer(s) at Sl.Nos.12,13 and 14 are not entitled to draw transfer grant/ disturbance allowance, transfer T.A., and other consequential benefits, since the officer(s) are transferred to the present station on their request.
5. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
6. The Order placed in the High Court's Website www.tshc.gov.in and the downloaded copy from the web site is valid for relieving and joining duty.



**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

To

1. The Officers and In-charge Officers.
2. The Principal Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships for kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana at Hyderabad.
4. The Secretary to Government, Law (L.A & J-SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Chief Judge, City Civil Court, Hyderabad.

7. The Sessions Judge, Hyderabad
8. The Chief Judge, City Small Causes Court, Hyderabad.
9. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Member Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.

12. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

- | | | |
|---------------------------|------------------------------|-----------------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem-Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Bhadradi Kothagudem | 11) Mahabubnagar | 12) Gadwal |
| 13) Wanaparthi | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy at L.B.Nagar |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

13. The Pay and Accounts Officer, Hyderabad.
14. The District Treasury Officer, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.
15. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

16. **THE SECTION OFFICERS :**

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|-----------------------------|---------------------|---------------------|
| a) Special Officers Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P. Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) D-II Buildings | | |

High Court for the state of Telangana at Hyderabad.

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